

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

To

The Registrar Judicial,
High Court of J&K,
Jammu/Srinagar.

No: 48551-59/88

Dated: 26.12.2018

Subject:- Physical Verification of Cases.

Madam,

Vide letter No.40585/GS dated 11.10.2018, you were requested to conduct physical verification of the cases pending in the High Court of Jammu and Kashmir and to furnish a report in this regard.

You are requested to expedite the matter and furnish the requisite information in the format attached hereto.

With regards,

Yours faithfully,

Encls: As per the Letter.

(Sanjay Dhar)
Registrar General

No: 48553-54/88

Dated: 26.12.2018

Copy to:-

- Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
- In-charge NIC for uploading the same on the High Court Website.

Registrar General

FORMAT

Total number of cases (before Physical Verification) as on 31.12.2018	Total number of cases (after Physical Verification) as on 31.12.2018	Details of the discrepancy in the number of cases found after such physical verification (+/-)